NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/98/2016

NAME OF THE PETITIONER(S)

: D.V. RAO

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.R. Vardana For Annuclh Krushnan

Council for Petitioner Mandanagh

ORDER

Counsel for Petitioner present and filed an affidavit stating that she issued notice to the respondents for their presence for making submissions today by way of newspaper publication. No representation on behalf of R1 & R2. Perused the affidavit. The Bench is satisfied that service against the respondents is held sufficient. In the circumstances, R1 & R2 are set exparte. For hearing submissions of the counsel for petitioner, time is extended at request. Put up on 24.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)